

CIEC. They trust that the current deadlock will be broken and that the developed countries would demonstrate their political will by cooperating in genuine efforts to create a new international economic order.

**Expansion of I.T.I. unit in Jammu and Kashmir**

1619. SHRI M. RAM GOPAL REDDY:

SHRI SYED AHMED AGA:

Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether there is a proposal to expand Indian Telephone Industries unit in Jammu and Kashmir; and

(b) if so, outlines thereof?

THE MINISTER OF COMMUNICATIONS (DR. SHANKER DAYAL SHARMA): (a) Yes, Sir.

(b) The Components Division of Indian Telephone Industries Ltd., at Srinagar is at present manufacturing components; such as telephone cords, fuses, moulded parts of telephone, etc. The Company have recently taken up a project, at a capital cost of approximately Rs. 1.86 lakhs, for assembling 50,000 telephones per year in the J&K unit. This project would create employment potential for about 100 workers ultimately and a sale value of Rs. 163.66 lakhs

**Increase in road accidents**

1620. SHRI P. GANGA REDDY: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether the study conducted by Central Road Research Institute has revealed that there has been a seven per cent increase in road accidents annually; and

(b) if so, the remedial measures proposed?

THE DEPUTY MINISTER IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI DALBIR SINGH): (a) Yes. According to this

study, the number of road accidents in India increased by about 7.8 per cent per year, on an average, between the years 1960 and 1972. But, over the same period, the rate of road accidents per thousand motor vehicles, which was 91.7 in 1960, came down to 55.9 in 1972.

(b) Some of the remedial measures suggested by Central Road Research Institute are as under:—

- (i) For the safety of pedestrians, various traffic engineering measures have been suggested, e.g. side-walks on both sides of the road, pedestrian malls in shopping centres, well marked pedestrian crossings, a separate green signal phase for pedestrians in the traffic signals at busy inter-sections, pedestrian operated push button type of signals at mid-block pedestrian crossings, subways and over-bridges, etc. A well planned education programme is needed to persuade pedestrians to avail themselves of the facilities provided for them.
- (ii) For the safety of cyclists, cycle tracks of good quality on both sides of the road and segregation of cycle traffic from vehicular traffic at busy inter-sections have been suggested.
- (iii) For the safety of motor cyclists, scooterists, wearing of safety helmets, both by drivers and pillion riders has been recommended.
- (iv) As, majority of the fatal and grievous injury accidents are caused by drivers of heavy motor vehicles like trucks and buses, safety aspects of both drivers and motor vehicles need due consideration.
- (v) Various traffic regulations such as one-way streets, parking regulations, speed control, etc., which can put down the number of accidents, have been recommended to be introduced in the cities and towns.

(vi) Need to have basic uniform traffic laws and also supplementary model traffic regulations in the country has been stressed. These laws and regulations should be set down in the form of a Highway Code easily understood by the public. These should be published through pictures, posters, etc., so that even the illiterate persons can understand them.

(vii) For planning and directing road safety activities throughout the country constitution of a National Road Safety Council is recommended. There should also be State Road Safety Councils and District Road Safety Councils to co-ordinate the activities of various departments in the States and Districts respectively.

**Declaring Tehsil and C. D. Block Headquarters as Category Stations for Opening Head Post Offices**

1621. PROF. NARAIN CHAND PARASHAR: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the conditions and requirements for the sanction of a Head Post Office in a Revenue District which has already one Head Post Office; and

(b) whether in view of the increased workload on the sub post offices, there is any proposal to declare Tehsil Headquarters and C.D. Block Headquarters as category stations for the opening of Head Post Offices by liberalising the existing criteria?

THE MINISTER OF COMMUNICATIONS (DR. SHANKER DAYAL SHARMA): (a) An additional Head Post Office in the same Revenue District can be sanctioned provided the number of Sub Post Offices attached to the existing Head Post Office exceeds 60 and both the new and the existing Head Office have at least 20 Sub Post Offices attached to each of them.

(b) There is no such proposal under consideration.

**Amount Sanctioned for Medicines for A.I.I.M.S., Delhi**

1622. SHRI VAYALAR RAVI: Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state:

(a) whether the amount sanctioned for medicines for A.I.I.M.S., Delhi is lower than other medical institutes;

(b) whether present allocation is not sufficient to supply medicines to 750 beds in A.I.I.M.S.; and

(c) if so, the action taken in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING: (SHRI A. K. M. ISHAQUE): (a) No.

(b) and (c) Do not arise.

**Strikes in Industries**

1623 SHRI SAROJ MUKHERJEE: Will the Minister of LABOUR be pleased to state how many strikes took place and how many workers were involved, during the last one year, State-wise and industry-wise?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI BALGOVIND VERMA): A statement is laid on the Table of the Sabha. [Placed in Library. See No. LT-11238/76].

**Charging of Fees for Treatment in Irwin Hospital**

1624. SHRI JHARKHANDERAI: Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state:

(a) whether his attention has been drawn to grievances of the public